

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**

*(through web-based video conferencing platform)*

**Item No. 37  
CP No. 100/73(4)/ND/2018  
TA No. 144/2018  
Under Section 73 (4) of  
Companies Act, 2013**

**In the matter of:**

**Ms. Lajwanti Issrani**

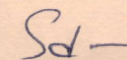
**...Petitioner**

**Versus**

**M/s Bhartiya Sunshine Developers Build Corp. Ltd.**

**...Respondent**

Matter could not be taken up due to non-availability of files at Chandigarh. The learned counsel appearing for the Petitioner shall check and ensure the availability of all the pleadings in the CP and pending CAs with both the Registries, of Chandigarh as well as Jaipur, in soft and physical copies. List the matter on 28.10.2021.

  
**Assistant Registrar**

July 20, 2021  
H.M